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IN THE HIGH COURT OF DELHI AT NEW DELHI

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CRL.A. 413/2020 & CRL.M.A. 7206/2025

GEETA ARORA @ SONU PUNJABANAppellant

Through: Mr. Tanveer Ahmed Mir,
Senior Advocate with Mr.
Farooq Chaudhary, Ms.
Meenakshi Joshi, Ms.
Ariana D. Ahluwalia and
Ms. Yashodhara Singh,
Advs.

versus

THE STATE (NCT) OF DELHIRespondent

Through: Mr. Pradeep Gahalot, APP
for the State with W/SI
Pankaj Negi.

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

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02.04.2025

At request of the learned Additional Public Prosecutor for
the State, list on 24.04.2025.

AMIT MAHAJAN, J

APRIL 2, 2025

'KDK'

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